

Open Court

**CENTRAL ADMINISTRATIVE TRIBUNAL,
ALLAHABAD BENCH, ALLAHABAD**

Allahabad, this the **05th** day of **March**, 2018

Present :

**Hon'ble Dr. Murtaza Ali, Member-J
Hon'ble Mr. Gokul Chandra Pati, Member-A**

**CCP/330/00145/2016
in
Original Application No.175 of 2014**

Amit Kumar Pandey aged about 17 years, adopted son of Late Chintamani, Resident of Village - Amila, P.O. Diha Tehsil Karchhana, District- Allahabad.

(Through Guadian Smt. Sadhana Pandey W/o Shri Shyam Sunder Pandey aged about 40 years R/o Village Radhupur, P.O. Saidabad, District - Allahabad.)

.....Applicant.

By Advocate – Shri S. Lal

V E R S U S

1. Shri G. Mohan Kumar, Defence Secretary, Ministry of Defence, Government of India, South Block, New Delhi – 110011.
2. Lt General Amit Sarin, Director General Ordnance Services (OS -8C), Army Headquarters, DHQ PO New Delhi-110011.
3. Col Hemant Kumar, Commandant, Central Ordnance Depot, Chheoki, Allahabad.

.....Respondents/Opposite Parties.

By Advocate : Shri L.M. Singh

O R D E R

By Hon'ble Dr. Murtaza Ali, Member-J :

Learned counsel for the applicant submitted that order of this Tribunal has already been complied with and therefore he does not wish to press this contempt petition. Accordingly, the contempt petition is dismissed. Notices issued to the respondents are discharged.

Member-A

Member-J

RKM/